

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:202  
ANSWERED ON:23.08.2013  
EXPLORATION OF OIL AND GAS IN ASSAM .  
Deka Shri Ramen;Toppo Shri Joseph

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of exploration of oil and natural gas in Assam by various public and private sector companies during each of the last three years and the current year; company-wise;
- (b) the details of the profit or revenue earned by the Government from exploration of oil and natural gas from Assam;
- (c) the details of funds released by various companies for social and economic development of the people of Assam, company-wise;
- (d) whether the Government proposes to increase investment in the oil and gas sector in Assam and if so, the details thereof; and
- (e) whether there is any proposal to set up oil-based industry with public-private partnership in Assam and if so, the details thereof?

**Answer**

Minister of PETROLEUM & NATURAL GAS (DR. M. VEERAPPA MOILY)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 202 BY SHRI JOSEPH TOPPO AND SHRI RAMEN DEKA, MPs TO BE ANSWERED ON 23.08.2013 REGARDING EXPLORATION OF OIL AND GAS IN ASSAM

(a) Exploration works in terms of 2D Seismic Survey, 3D Seismic Survey and Exploratory Wells (Expl. Wells) by Oil and Natural Gas Corporation Ltd. (ONGC), Oil India Ltd. (OIL) and Private/Joint Venture (Pvt/Jvs) Companies during the last three years (2010-2011 to 2012-13) and the current year (2013-14) are given below:-

	ONGC	OIL	Pvt/Jvs						
	2D	3D	2D	3D	2D	3D	Expl.		
	Seismic	Seismic	Wells	Seismic	Seismic	Wells	Seismic	Seismic	Wells
	(LKM)	(SKM)	(LKM)	(SKM)	(LKM)	(SKM)	(LKM)	(SKM)	(SKM)
2010-11	0	162.41	15	664.17	369.21	11	158	73	4
2011-12	121.15	218.07	18	842.56	267.70	14	121	326	6
2012-13	229.15	91.60	14	419.98	108.31	17	214	160	3
2013-14	77.05	6.56	1	57.48	49.62	3	50	4	1

(as on 30.06.2013)  
LKM-Line Kilo Metre  
SKM - Square Kilo Metre

(b) The revenue earned by the State Government of Assam on account of Royalty, Sale tax, Duties etc through payment made by ONGC and OIL during 2012-13 is Rs. 540.18 crore and Rs. 1828.05 crore respectively. In addition, cess paid to Government of India by ONGC and OIL on crude oil production from the State of Assam was Rs. 530.06 crore and Rs. 1711.30 crore respectively.

(c) The company-wise details of expenditure on account of Corporate Social Responsibility (CSR) in the State of Assam in the year 2012-13 is given below:

Company	Amount (in Crore)
ONGC	11.54
OIL	49.38
HPCL	0.32
NRL	5.51
GAIL	7.30
IOCL	13.55 (provisional)

(d) & (e) OIL and ONGC have projected exploration and production expenditure of Rs. 1398.36 crore and Rs. 3433.15 crore respectively in 2013-14 as against Rs. 977.87 crore and Rs. 2825.88 crore in 2012-13.

In addition, in order to supplement E&P activities in the State of Assam, Government has awarded 19 Exploration Blocks, one discovered field and one Coal Bed Methane (CBM) block through International Competitive bidding process. So far, cumulative investment to the tune of US \$283 Million has been made for exploration and development activities in Assam under Production Sharing Contract (PSC) regime. As per the Annual Work Programme and Budget for Financial Year 2013-14 proposed by the Contractors for the exploration blocks in Assam under the PSC regime, about US \$77 Million is to be spent for exploration activities. Investment is expected to increase after commercial discoveries are made.

Further, Numaligarh Refinery Limited (NRL) has planned a refinery expansion from 3.0 to 8.0/9.0 Million Metric Tonne Per. Annum (MMTPA), which is envisaged for processing of imported crude oil. Feasibility studies are in progress. Based on preliminary estimates, investment in NRL's refinery expansion and associated pipeline for transporting imported crude oil is expected to be about Rs.15,000 crores.